

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 330 OF 2018

Dated: 13th August, 2019

In the matter of:

**Municipal Corporation of Greater Mumbai
Vs.
Maharashtra Electricity Regulatory
Commission & Ors.**

...Appellant(s)

...Respondent(s)

ORDER

The Bench did not assemble today. As agreed by the parties, list the matter for hearing on **03.09.2019.**

COURT MASTER/PS

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